



SPECIAL BENCH
COURT - II

S-1

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/176(KB)2018
IA(I.B.C)/1288(KB)2025

CORAM: 1. HON'BLE MEMBER(J), SHRI LABH SINGH
. HON'BLE MEMBER(T), CMDE SIDDHARTH MISHRA

ORDER SHEET OF THE HEARING ON 11TH AUGUST 2025

IN THE MATTER OF	STATE BANK OF INDIA VS IMPEX METAL & FERRO ALLOYS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Counsel appeared through physically or virtually

Mr. Santosh Kr. Ray, Adv.] For the Applicant
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]
Ms. Ashmita, Lohia, Adv.]
Ms. Utkarshika, Adv.]

Mr. Rahul Auddy, Adv.] For the Liquidator

O R D E R

IA(I.B.C)/1288(KB)2025

This application filed by State Bank of India a secured financial creditor and a member of Stakeholders' Consultation Committee (SCC), under Section 33 of the Insolvency and Bankruptcy Code, 2016 read with Regulation 31A of the IBBI (Liquidation Process) Regulations, 2016 for the replacement of Mr. Samir Kumar Bhattacharya, the existing Liquidator of Impex Metal & Ferro Alloys Ltd. and appoint Daulat Resolution Services Private Limited, having its registered office at 33



Shakespeare Sarani, Kolkata - 700017, as the new Liquidator of the Corporate Debtor. Written consent in Form AA and the valid Authorisation for Assignment submitted by the proposed Liquidator is at page no. 47. This IA supported with an affidavit which is at page no. 19 to 21. This Tribunal hereby directed Daulat Resolution Services Private Limited to act as a liquidator. Accordingly, this IA is allowed and **disposed of**.

Cmde Siddharth Mishra
Member (Technical)

Labh Singh
Member (Judicial)